

PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH

Sub: Establishment - High Court of Andhra Pradesh- Sri C. Purushottam Kumar, Registrar (Enquiries), High Court of Andhra Pradesh - Extension of term of appointment and time to submit enquiry reports - Orders -Issued.

- Read:1.High Court's proceedings ROC.No.61/2019-Estt., dated 20-02-2019.
2.High Court's proceedings ROC. No.386/2019-Estt., dated 30-07-2019.
3.High Court's proceedings ROC. No.82/2020-Estt., dated 07-02-2020.
4.High Court's proceedings ROC.No.82/2020-Estt., dated 27.02.2020.

ORDER: ROC.No.82/2020-Estt., Dated 30.03.2020.

The Hon'ble the Chief Justice is pleased to pass the following order:

In continuation of the proceedings dated 27-02-2020, the term of appointment of Sri C. Purushottam Kumar, Registrar (Enquiries), High Court of Andhra Pradesh is extended till 30-04-2020.

Sri C. Purushottam Kumar, Registrar (Enquiries) shall conduct inquiry in respect of the pending cases which are at different stages by video conferencing in view of the lockdown announced by the Government of India on account of spread of COVID-10 pandemic, and shall submit reports of the said inquiries on or before 30.4.2020.



REGISTRAR GENERAL

To
The Officer.

Copy to :

1. The Prl. Pvt. Secretary to the Hon'ble the Chief Justice (for placing before the Hon'ble Chief Justice).
2. All the P.Ss to Hon'ble Judges (for placing before their Lordships)
3. All the Registrars, High Court of Andhra Pradesh.
4. The Registrar (I.T.-cum-C.P.C.), High Court of Andhra Pradesh. (with a request to direct the concerned to upload the proceedings on the High Court's Website)
5. All the Officers. of the High Court of Andhra Pradesh.
6. All the Section, Heads, High Court of Andhra Pradesh.
7. All the Unit Heads in the State of Andhra Pradesh.
8. The Member Secretary, A.P.State Legal Services Authority, Hyderabad.
9. The Secretary, A.P. High Court Legal Services Committee.
10. The Metropolitan Sessions Judges, Vijayawada and Visakhapatnam
11. The Special Judge for Trial of CBI Cases, Visakhapatnam
12. The Special Judge for SPE & ACB Cases, Vijayawada & Nellore

13. The Judge, Family Courts, Nellore, Prakasam at Ongole, Srikakulam, Vijayawada, Visakhapatnam, Tirupathi and Kurnool.
14. The Presiding Officers, Labour Courts, Visakhapatnam, Guntur, Ananthapur.
15. The Chairman, Co-operative Tribunal, Vijayawada.
16. The Secretary to Governor, State of Andhra Pradesh.
17. The Chief Secretary to Government, Government of Andhra Pradesh
18. The Secretary to Government, Law (L.A. & J - Home Courts) Dept., Government of Andhra Pradesh.
19. The Registrar, A.P. Lokayukta, Hyderabad.
20. The Secretary, Bar Council of A.P.
21. The Advocate General, Andhra Pradesh.
22. The Public Prosecutors, High Court of Andhra Pradesh.
23. The Commissioner of Printing Stationery, Government Central Press, Vijayawada (For Publication in Official Gazette)